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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 20.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali  
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 220/16	TP 206/17	Await OL Report	391 / 394	Zigma Modular Systems Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1) Prema Hatti

ROC



2. SATIP JOHN

SPJ Legal

Advocate for petitioner.

**ORDER**

Counsel for Petitioner is present. Assistant from O.L is present. Smt. Prema Hatti, Standing Counsel appearing for ROC & R.D is also present. Await comments from R.D. Registry already addressed a letter to the R.D. Counsel for Petitioner also reported that, information was already submitted to the R.D. Await report from R.D and Assistant from O.L requested for time. List it on 18/01/2018.

  
Member (T)

  
Member (J)